



सत्यमेव जयते

PARLIAMENT OF INDIA
RAJYA SABHA

STATISTICAL INFORMATION RELATING TO QUESTIONS

239th
Session

25th April to 13th May, 2016



RAJYA SABHA SECRETARIAT
NEW DELHI

Hindi version of this Publication is also available



PARLIAMENT OF INDIA
RAJYA SABHA

STATISTICAL INFORMATION RELATING TO QUESTIONS

239th
Session

25th April to 13th May, 2016



RAJYA SABHA SECRETARIAT
NEW DELHI

Website: <http://rajyasabha.nic.in>

E-mail: rsqns@sansad.nic.in

PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Thirty-Ninth Session of the Rajya Sabha and disposal thereof. There are eleven statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-X contains some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
13 June, 2016
Jyaishtha 23, 1938 (Saka)

SHUMSHER K. SHERIFF,
Secretary-General

CONTENTS

	Pages
I. Statement showing the notices of Starred and Unstarred Questions received, Group-wise.....	1
II. Statement showing the notices of Starred and Unstarred Questions received, sitting-wise.....	2
III. Abstract showing the disposal of notices of Starred and Unstarred Questions.....	3
IV. Abstract showing the notices (Starred and Unstarred) received in respect of each Ministry/ Department and their disposal.....	4-7
V. Statement showing the subjects on which considerable number of Questions were answered	8-9
VI. Statements laid on the Table of the Rajya Sabha in reply to Starred Questions.....	10
VII. Abstract showing the disposal of Short Notice Questions.....	11
VIII. Statement showing the disposal of notices received for raising Half-an-Hour Discussion on matters of public importance arising out of answers to Questions.....	12
IX. Abstract of Statements made/laid by the Ministers correcting replies to Questions given in the Rajya Sabha.....	13
X. Some interesting features pertaining to Questions asked and answered in the Rajya Sabha.....	14-16
XI. Statement showing the Observations/Directions/ Rulings made/given for smooth functioning of Question Hour in the Rajya Sabha.....	17

STATEMENT-I

*Statement showing the notices of Starred and Unstarred
Questions received, Group-wise*

GROUP-I

Coal; Drinking Water and Sanitation; Environment, Forest and Climate Change; New and Renewable Energy; Panchayati Raj; Planning; Power; Road Transport and Highways; Rural Development; Shipping; Water Resources, River Development and Ganga Rejuvenation. 1072

GROUP-II

Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); Civil Aviation; Corporate Affairs; Defence; Finance; Health and Family Welfare; Information and Broadcasting; Minority Affairs. 1142

GROUP-III

Commerce and Industry; Culture; Home Affairs; Labour and Employment; Mines; Petroleum and Natural Gas; Steel; Tourism; Tribal Affairs; Youth Affairs and Sports. 1135

GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; Earth Sciences; External Affairs; Heavy Industries and Public Enterprises; Housing and Urban Poverty Alleviation; Human Resource Development; Micro, Small and Medium Enterprises; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Science and Technology; Skill Development and Entrepreneurship; Social Justice and Empowerment; Space; Statistics and Programme Implementation; Urban Development; Women and Child Development. 1158

GROUP-V

Agriculture and Farmers Welfare; Chemicals and Fertilizers; Communications and Information Technology; Consumer Affairs, Food and Public Distribution; Food Processing Industries; Law and Justice; Railways; Textiles. 1152

TOTAL:

5659

STATEMENT-II

Statement showing the notices of Starred and Unstarred Questions received, sitting-wise

Sl. No.	Date of sitting	Notices of Starred Questions received	Notices of Unstarred Questions received	Total notices received	Notices received in Hindi
1	2	3	4	5	6
1.	25.04.2016	215	131	346	52
2.	26.04.2016	227	108	335	39
3.	27.04.2016	194	112	306	51
4.	28.04.2016	232	131	363	52
5.	29.04.2016	238	136	374	52
6.	02.05.2016	200	110	310	45
7.	03.05.2016	193	105	298	36
8.	04.05.2016	216	137	353	57
9.	05.05.2016	222	117	339	50
10.	06.05.2016	244	117	361	51
11.	09.05.2016	278	138	416	62
12.	10.05.2016	352	157	509	77
13.	11.05.2016	319	157	476	69
14.	12.05.2016	284	172	456	90
15.	13.05.2016	269	148	417	66
TOTAL:		3683	1976	5659	849

STATEMENT-III

Abstract showing the disposal of notices of Starred and Unstarred Questions

Category of Questions	Notices received	Admitted	Admitted by clubbing	Notices declubbed	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	3683	225	-	19	349	1480	-	-	31
Unstarred	1976	2391+	198++	12	173	781	-	-	-
TOTAL:	5659	2616	198	31	522	2261	-	-	31

+ Includes 1441 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 138 notices of Starred Questions admitted as Unstarred Questions by clubbing.

STATEMENT-IV

Abstract showing the notices (Starred and Unstarred) received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the notices of Questions received in Hindi)

Sl. No.	Name of Ministry/Department	Notices received	Admitted		Admitted by clubbing	Notices de-clubbed	Dis-allowed	Lapsed	Returned/Withdrawn/Cancelled	Starred Questions orally answered	No. of Supplementaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	4(1)	-	1(0)	-	-	2(0)	1(1)	-	-	-
2.	Agriculture and Farmers Welfare	301(50)	17(3)	122(23)	21(3)	4(1)	21(0)	114(20)	2(0)	5	21
3.	Atomic Energy	36(2)	1(0)	14(2)	3(0)	-	5(0)	13(0)	-	-	-
4.	Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	44(5)	5(2)	26(2)	1(0)	-	1(0)	11(1)	-	4	18
5.	Chemicals and Fertilizers	80(12)	4(0)	29(6)	4(0)	3(0)	9(2)	31(4)	-	-	-
6.	Civil Aviation	123(19)	5(1)	50(7)	1(0)	-	10(4)	57(7)	-	2	7
7.	Coal	66(10)	2(0)	32(4)	1(0)	-	7(0)	24(6)	-	-	-
8.	Commerce and Industry	234(19)	7(2)	91(8)	10(1)	-	29(0)	97(8)	-	2	8
9.	Communications and Information Technology	167(22)	9(2)	82(13)	8(1)	-	7(3)	58(3)	3(0)	1	1
10.	Consumer Affairs, Food and Public Distribution	123(24)	3(1)	53(7)	19(1)	2(1)	1(0)	45(14)	-	-	-

11.	Corporate Affairs	27(5)	-	19(3)	-	-	-	8(2)	-	-	-
12.	Culture	73(10)	1(0)	28(5)	1(0)	-	5(2)	38(3)	-	-	-
13.	Defence	149(17)	5(0)	56(7)	3(1)	-	13(5)	72(4)	-	-	-
14.	Development of North Eastern Region	6(2)	-	4(1)	-	-	-	2(1)	-	-	-
15.	Drinking Water and Sanitation	102(21)	2(0)	47(13)	5(0)	-	15(5)	33(3)	-	-	-
16.	Earth Sciences	20(1)	1(0)	10(1)	-	-	3(0)	6(0)	-	-	-
17.	Environment, Forest and Climate Change	179(21)	8(1)	84(9)	7(0)	2(0)	15(2)	62(9)	1(0)	1	5
18.	External Affairs	155(27)	8(4)	48(5)	3(0)	3(0)	24(7)	69(11)	-	3	13
19.	Finance	359(37)	12(2)	136(13)	4(0)	-	25(8)	181(14)	1(0)	4	9
20.	Food Processing Industries	28(0)	-	13(0)	1(0)	-	1(0)	13(0)	-	-	-
21.	Health and Family Welfare	352(54)	14(2)	154(25)	13(2)	-	27(6)	141(19)	3(0)	7	27
22.	Heavy Industries and Public Enterprises	28(3)	-	11(0)	-	-	4(1)	13(2)	-	-	-
23.	Home Affairs	363(60)	18(2)	138(24)	9(3)	2(0)	44(7)	149(24)	3(0)	8	32
24.	Housing and Urban Poverty Alleviation	53(16)	2(1)	21(4)	3(0)	-	2(1)	23(10)	2(0)	1	5
25.	Human Resource Development	280(45)	8(0)	141(20)	13(6)	1(0)	14(7)	102(12)	1(0)	2	10
26.	Information and Broadcasting	47(12)	2(2)	29(9)	-	-	2(1)	14(0)	-	-	-
27.	Labour and Employment	129(26)	5(0)	64(11)	3(0)	1(0)	10(4)	46(11)	-	3	9

1	2	3	4	5	6	7	8	9	10	11	12
28.	Law and Justice	107(15)	4(0)	49(7)	3(2)	1(0)	11(0)	38(6)	1(0)	1	-
29.	Micro, Small and Medium Enterprises	42(7)	-	20(1)	-	-	1(0)	19(6)	2(0)	-	-
30.	Mines	17(2)	1(0)	4(0)	-	-	1(0)	11(2)	-	1	4
31.	Minority Affairs	41(3)	2(0)	8(0)	-	-	2(0)	29(3)	-	-	-
32.	New and Renewable Energy	64(6)	2(0)	25(3)	1(0)	-	8(1)	28(2)	-	-	-
33.	Panchayati Raj	21(4)	-	3(0)	-	-	6(1)	12(3)	-	-	-
34.	Parliamentary Affairs	6(1)	-	-	-	-	4(0)	2(1)	-	-	-
35.	Personnel, Public Grievances and Pensions	57(3)	4(0)	16(0)	2(0)	-	8(2)	27(1)	-	3	7
36.	Petroleum and Natural Gas	129(26)	3(0)	60(15)	6(3)	-	18(3)	42(5)	-	-	-
37.	Planning	27(1)	-	12(1)	2(0)	-	2(0)	11(0)	-	-	-
38.	Power	86(17)	5(1)	38(10)	-	-	17(4)	26(2)	-	-	-
39.	Railways	289(38)	7(1)	111(21)	13(0)	2(0)	16(1)	135(15)	5(0)	2	10
40.	Road Transport and Highways	188(24)	6(3)	85(13)	3(0)	1(0)	28(5)	63(3)	2(0)	-	-
41.	Rural Development	125(24)	5(1)	60(13)	9(0)	1(0)	13(2)	37(8)	-	1	2
42.	Science and Technology	20(2)	-	9(1)	-	-	1(0)	10(1)	-	-	-
43.	Shipping	72(1)	5(0)	40(1)	1(0)	3(0)	8(0)	15(0)	-	-	-
44.	Skill Development and Entrepreneurship	76(18)	3(0)	32(8)	3(2)	-	4(2)	34(6)	-	1	3

45.	Social Justice and Empowerment	95(14)	3(1)	42(7)	2(0)	1(0)	11(3)	35(3)	1(0)	1	3
46.	Space	21(0)	-	8(0)	1(0)	-	-	12(0)	-	-	-
47.	Statistics and Programme Implementation	12(1)	-	3(0)	-	-	2(0)	7(1)	-	-	-
48.	Steel	32(5)	2(1)	13(1)	-	-	6(2)	11(1)	-	1	5
49.	Textiles	57(8)	1(0)	18(3)	2(0)	-	5(0)	31(5)	-	-	-
50.	Tourism	56(10)	5(2)	26(5)	-	-	2(0)	23(3)	-	-	-
51.	Tribal Affairs	52(6)	1(0)	29(3)	-	-	4(1)	17(2)	1(0)	1	5
52.	Urban Development	134(29)	8(1)	53(13)	5(2)	-	21(9)	47(4)	-	1	1
53.	Water Resources, River Development and Ganga Rejuvenation	142(30)	10(2)	53(10)	9(0)	3(0)	13(5)	53(13)	1(0)	1	-
54.	Women and Child Development	113(20)	7(1)	44(6)	2(1)	1(0)	10(0)	47(12)	2(0)	2	8
55.	Youth Affairs and Sports	50(13)	2(0)	27(7)	1(0)	-	4(1)	16(5)	-	2	9
TOTAL:		5659(849)	225(39)	2391(371)	198(28)	31(2)	522(107)	2261(302)	31(0)	61	227

STATEMENT-V

Statement showing the subjects on which considerable number of Questions were answered

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supplementaries asked
			Starred	Unstarred	
1	2	3	4	5	6
1.	Agriculture and Farmers Welfare	Drought	5	16	5
		Condition of/compensation to farmers	-	19	-
2.	Atomic Energy	Nuclear reactor/nuclear agreement	2	10	-
3.	Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	Popularisation of AYUSH	2	9	8
4.	Civil Aviation	Air India	-	11	-
5.	Chemicals and Fertilizers	Drugs/medicines	1	10	-
6.	Commerce and Industry	Import/export	2	16	5
		FDI	1	13	-
7.	Drinking Water and Sanitation	Clean/safe drinking water	-	11	-
8.	Environment, Forest and Climate Change	Forests	2	11	-
		Pollution	3	10	-
9.	External Affairs	Relations with Pakistan	3	8	-
10.	Finance	Taxation matters	2	14	-

∞

		Non-performing assets of banks	2	11	-
11.	Health and Family Welfare	Diseases	1	16	3
12.	Home Affairs	Crime against women and children	2	11	7
		Naxalism	2	11	-
13.	Human Resource Development	National Institute of Technology	2	19	-
		Indian Institute of Technology	2	11	-
14.	Law and Justice	Pending cases	-	13	-
		Shortages/appointments of judges	1	11	-
15.	Labour and Employment	Provident fund	1	14	-
16.	New and Renewable Energy	Solar power	1	15	-
17.	Road Transport and Highways	Highways	2	25	-
18.	Rural Development	Mahatma Gandhi National Rural Employment Guarantee Act	-	29	-
19.	Shipping	Ports	1	13	-
20.	Tourism	Promotion of tourism	3	11	5
21.	Urban Development	Smart cities	2	11	-
22.	Water Resources, Ganga Rejuvenation and River Development	Ganga river	2	9	-
23.	Youth Affairs and Sports	Promotion of sports	-	14	-

STATEMENT-VI

Statements laid on the Table of the Rajya Sabha in reply to Starred Questions

Copies of 221 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VII

Abstract showing the disposal of SHORT NOTICE QUESTIONS

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of supplementaries asked
1.	Cut in revenue budget 2015-16 of the Armed Forces	Shri Rajeev Chandrasekhar	Defence	Disallowed	-
2.	Illegal distribution of dealership by Indian Oil Ltd., Fajilka	Shri Shamsher Singh Dullo	Petroleum and Natural Gas	Disallowed	-
3.	Health insurance products for people living with HIV(PLHIV)	Shri Oscar Fernandes	Finance	Disallowed	-

Admitted: Nil Disallowed: 3 Lapsed: Nil

STATEMENT-VIII

*Statement showing the disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of Members who took part in the discussion
1.	Banning extreme right wing organisations	Shri K.T.S.Tulsi	Home Affairs	Disallowed	-
2.	Agreement on Rafale fighter aircraft	Shri Parvez Hashmi	Defence	Disallowed	-
3.	Declaration of assets/liabilities before joining service	Shri Dilipbhai Pandya	Prime Minister	Disallowed	-
4.	Guidelines on e-cigarettes	Shri Vivek Gupta	Health and Family Welfare	Lapsed	-

Admitted: Nil Disallowed: 3 Lapsed: 1

STATEMENT-IX

Abstract of Statements made/laid by the Ministers correcting replies to Questions given in the Rajya Sabha

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	28.04.2016	Shri Vijay Sampla, Minister of State in the Ministry of Social Justice and Empowerment	Unstarred Question 1228	30.07.2015	Children indulged in begging
2.	29.04.2016	Shri Manoj Sinha, Minister of State in the Ministry of Railways	Starred Question 94	04.03.2016	Compensation to victims of rail accidents
3.	05.05.2016	Shrimati Maneka Sanjay Gandhi, Minister of Women and Child Development	Unstarred Question 1586	10.03.2016	Reproductive rights of women

STATEMENT-X

Some interesting features pertaining to Questions asked and answered in the Rajya Sabha

1. The number of sittings on which the Question time was originally allotted..... 15
2. The number of sittings on which the Question Hour was dispensed with..... 1(on13.05.2016)
3. The number of sittings which were adjourned without transacting any business..... 1(on 12.05.2016)
4. The number of sittings on which Question time was allotted but no Questions were orally answered in the House..... 2(on 12.05.2016 and 13.05.2016)
5. The number of sittings cancelled..... Nil
6. The number of sittings extended without Question Hour (special sittings)..... Nil
7. The number of notices of Questions (Starred and Unstarred) received in Hindi..... 849
8. The number of Members from whom notices were received..... 125
9. The maximum number of times any Member's name appeared in the ballot of Starred Questions 11(of Dr. K.P.Ramalingam)
10. The number of Starred Questions answered orally 61
11. The number of Starred Questions on which Supplementaries were put..... 60
12. The number of Supplementary Questions put..... 227
13. The number of Questions to which written replies were laid on the Table of the Rajya Sabha..... 2555
14. The maximum number of notices received from any one Member..... 136 (from Shri Mohd. Ali Khan)

15. Maximum number of Questions, both Starred and Unstarred, admitted and listed against a Member.....	42 (against Dr.K.P.Ramalingam)
16. Minimum number of Questions, both Starred and Unstarred, admitted and listed against a Member.....	1 (against Shri Sitaram Yechury)
17. The maximum number of Supplementary Questions put by any one Member.....	8 (by Shri Ananda Bhaskar Rapolu)
18. The maximum number of Supplementaries asked by any one Member on any one day.....	2
19. The days on which there were less than 15 Questions in a Starred list.....	Nil
20. The minimum number of Unstarred Questions put down in a day's list.....	157 (on 05.05.2016 and 06.05.2016)
21. The maximum number of Questions on which Supplementary Questions were asked on any one day.....	9 (on 10.05.2016)
22. The minimum number of Questions on which Supplementary Questions were asked on any one day.....	1 (on 02.05.2016 and 09.05.2016)
23. The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	1215 (on 11.04.2016)
24. The maximum number of Questions orally answered on any one subject.....	2 (each on Right to Information Act and Crimes against women)
25. The maximum number of supplementaries raised on any one Question.....	5 (each on SQs 31, 33,47,48,49,61,62,63, 64,91,92,93,106,107, 108,110,122,123,124, 126,136,137,138,151, 166,167,168,172,182 and 183)
26. The maximum number of notices addressed to any one Minister by Members.....	363 (to Minister of Home Affairs)

27.	The maximum number of admitted Questions addressed to any one Minister.....	168 (to Minister of Health and Family Welfare)
28.	The maximum number of Questions orally answered by any one Minister.....	8(by Minister of Home Affairs)
29.	The maximum number of Supplementary Questions answered by any one Minister	36 (by Shri Shripad Yesso Naik, Minister of State (I/C) for AYUSH and Minister of State for H&FW)
30.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
31.	Average number of Questions received per sitting.....	377.27
32.	Average number of Questions orally answered per sitting...	4.07
33.	Average number of Questions orally answered per sitting (only for those sittings when Questions were orally answered).....	4.69
34.	Average number of Supplementary Questions asked per sitting.....	15.13
35.	Average number of Supplementary Questions on each Question answered orally	3.72
36.	Average time taken on each Question orally answered.....	8.93 minutes
37.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	221
38.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	15 (each on 28 th and 29 th April and 2 nd , 4 th , 5 th , 6 th , 9 th , 10 th , 11 th , 12 th , and 13 th May, 2016)
39.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to Notice Office and Lobby.....	57 pages (for SQ 80 answered on 02.05.2016)
40.	Total number of statements made/laid by Ministers correcting replies given by them to Questions in the Rajya Sabha.....	3

STATEMENT-XI

Statement showing the Observations/Directions/Rulings made / given for smooth functioning of Question Hour in the Rajya Sabha

Sl. No.	Observations/Directions/Rulings made/given by Chairman/Dy. Chairman	Date	Observations/Directions/Rulings made/ given
---------	---	------	---

Nil
